

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:350
ANSWERED ON:27.07.2010
ATTACK ON PARLIAMENT HOUSE
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the trial in the Parliament House Attack case has been completed;
- (b) if so, the details thereof alongwith the number of accused persons found guilty and convicted in the said case;
- (c) whether the sentences awarded to the convicted persons have been carried out;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN)

(a) & (b): Yes Madam. The trial in the Parliament House Attack case has been completed. Details of the number of accused persons found guilty and convicted in the said case are given below:

S.No.	Name of the Accused	Details of conviction
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| 1. | Mohd. Afzal | Death Sentence. Sentence confirmed by Delhi High Court and SLP/Review Petition of the Convict dismissed by Supreme Court. |
| 2. | Shaukat Hussain | Death Sentence.Sentence reduced to 10 years RI by Delhi High Court. SLP/Review Petition of the convict dismissed by supreme Court. |
| 3. | Sayed Abdul Rehman Gilani | Death Sentence. Later on acquitted by Delhi High Court. SLP/Review Petition against Acquittal dismissed in Supreme Court. |
| 4. | Smt. Navjot Sandhu | 5 Years RI. Later on acquitted by the Delhi High Court. SLP/Review Petition against Acquittal dismissed in Supreme Court. |

(c) to (e): The convict Mohd. Afzal has been awarded death penalty and his mercy petition is being processed in this Ministry.